## GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

# LOK SABHA UNSTARRED QUESTION NO.4484 TO BE ANSWERED ON 19<sup>TH</sup> JULY, 2019

### BIO-MEDICAL WASTE MANAGEMENT

### 4484. SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has prepared guidelines regarding Bio-medical Waste Management;
- (b) if so, the details thereof; and
- (c) the manner in which the said guidelines are likely to be helpful in the disposal of bio-medical waste in the country?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

- (a) & (b): Yes. The Government has prepared the following Guidelines for implementation of the Bio-medical Waste Management Rules 2016:
  - I. Guidelines for common Bio-medical Waste Treatment and Disposal Facilities.
- II. Guidelines for Management of Healthcare Waste as per Bio-medical Waste Management Rules, 2016.
- III. Guidelines for Bar code System for Effective Management of Bio-medical Waste.
- IV. Guidelines for verification of Two Seconds Residence Time in Secondary Combustion Chamber of Biomedical Waste Incinerators.
- V. Guidelines for Handling of Biomedical Waste for Utilization.

Copy of the above Guidelines are available at website www.cpcb.nic.in

(c): The Guidelines shall be helpful in proper implementation of the Bio-medical Waste Management Rules 2016. It provides simplified and comprehensive instructions for health care facilities, Common Biomedical Waste Treatment Facility (CBWTFs) operator's State Pollution Control Board officials and enforcement authorities to achieve efficiency and uniformity. The guidelines have also laid down the standards as well as operating procedures for waste treatment facility.